

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

TWENTY-THIRD REPORT

(Presented on 25-4-1986)

The Business Advisory Committee held a sitting on Friday, the 25th April, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

(1) The Tea (Amendment) Bill, 1986 2 hours
(Consideration and passing)

(2) The Coal Mines Labour Welfare Fund (Repeal) 2 hours
Bill, 1986.

(Consideration and passing)

(3) Discussion on the Resolution seeking disapproval of the Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1986. } 1 hour

(4) The Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Bill, 1986 (To replace Ordinance). }
(Consideration and passing)

(5) The Muslim Women (Protection of Rights on Divorce) Bill, 1986. 8 hours

(Consideration and passing)

(6) Consideration of a Resolution seeking approval of the draft Ministers' (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1986. 1 hour

(7) Discussion on motions for modifications of Notifications:—

(a) Regarding exempting components of fuel-efficient motor cars of engine capacity exceeding 1000 cubic centimetres, given notices of by Dr. A. K. Patel and Shri C. Janga Reddy, M.Ps. } 1 hour

(b) Regarding exempting certain specified equipments when imported into India for Initial setting up or for substantial expansion of a hotel given notices of by Dr. A. K. Patel and Shri C. Janga Reddy, M.Ps. }

(c) Regarding exempting imported steel sheets and blanks used for the manufacture of body panels for fuel-efficient motor car or fuel-efficient van of engine capacity not exceeding 1000 cubic centimetres given notices of by Shri C. Janga Reddy and Dr. A. K. Patel, M.Ps. }

(8) Discussion on the Resolution seeking approval of the new Education Policy. 8 hours

9. The Committee also recommend that in order to provide sufficient time for completion of essential items of Government legislative business, the House may sit beyond 6 P.M., if necessary.

NEW DELHI;

April 25, 1986

Vaisakha 5, 1908 (Saka)

GMGIPMRND—LS I—443 LS—25-4-86—500.

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.